

प्रशासनिक सुधार विभाग
राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
7वाँ तल, सी-विंग, दिल्ली सचिवालय, नई दिल्ली-10002

फा0 सं05/08/2017/प्र. सु0/6385-6388

दिनांक: 07/08/17

सेवा में,

उप-सचिव, (प्रश्न शाखा),
रा0रा0 क्षेत्र, दिल्ली सरकार,
पुराना सचिवालय, दिल्ली-110054

विषय: दिनांक 08.08.2017 को माननीय विधायक श्री विजेन्द्र गुप्ता द्वारा पूछे जाने वाले विधान सभा अतारांकित प्रश्न संख्या 45 के संबंध में।

महोदय,

कृपया उपरोक्त विषय के सन्दर्भ में सं एफ 11/बी.1/VI/2015-19/वि.स.स. /प्रश्न शा./3919 दिनांक 28.07.2017 का अवलोकन करें। विधान सभा अतारांकित प्रश्न सं. 45 जो कि दिनांक 08.08.2017 को माननीय विधायक श्री विजेन्द्र गुप्ता द्वारा पूछा जाना है, का उत्तर आवश्यक कार्यवाही हेतु सलंगन है।

यह प्रश्न माननीय मंत्री, प्रशासनिक सुधार विभाग रा.रा.क्षे. दिल्ली सरकार के पूर्व अनुमोदन से जारी किया गया है।

भवदीय
राम अवतार मीना
उप निदेशक(प्र.सु.वि.)
दुरभाष: 011-23392726

फाईल सं0 5/08/2017/प्र. सु./6385-6388

दिनांक: 07/08/17

प्रतिलिपि प्रेषित:-

1. माननीय मंत्री प्रशासनिक सुधार विभाग के सचिव, रा.रा.क्षे. दिल्ली सरकार, दिल्ली सचिवालय, नई दिल्ली 5 प्रतियां
2. निदेशक सूचना एवं प्रसार निदेशालय, रा.रा.क्षे. दिल्ली सरकार, दिल्ली सचिवालय, नई दिल्ली-54 को उपरोक्त प्रश्न का उत्तर 150 प्रतियों में आवश्यक कार्यवाही हेतु प्रस्तुत है।
3. निजी शाखा, सचिव, प्र.सु.वि. रा.रा.क्षे. दिल्ली सरकार, दिल्ली सचिवालय, नई दिल्ली

राम अवतार मीना
उप निदेशक(प्र.सु.वि.)


प्रशासनिक सुधार विभाग
राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
7वाँ तल: सी-विंग, दिल्ली सचिवालय, नई दिल्ली-10002

अतारांकित प्रश्न संख्या:-
दिनांक:-
प्रश्नकर्ता का नाम:-

45
08.08.2017
श्री विजेन्द्र गुप्ता

क्या प्रशासनिक सुधार मंत्री यह बताने की कृपा करेंगे कि:

क. सं.	प्रश्न	उत्तर
क.	क्या यह सत्य है कि दिल्ली सरकार दिल्ली के सरकारी विभागों से भ्रष्टाचार हटाने तथा पारदर्शिता लाने के लिए वचनबद्ध है;	जी हाँ।
ख.	यदि हाँ तो प्रशासनिक सुधार विभाग ने इसको लागू करने के लिए क्या-क्या कदम उठाए हैं, ब्योरा दें;	अनुसंलग्नक 'क' अनुसार।
ग.	प्रशासनिक सुधार विभाग ने किस-किस विभाग में कौन-कौन से पद सृजित करने के लिए अनुशंसा की है;	सूची अनुसंलग्नक 'ख' अनुसार।
घ.	किस-किस विभाग में कार्य अनुपात से ज्यादा पद है, उन पदों को समाप्त करने के लिए कहा है, पूर्ण ब्योरा दें; और	
ङ.	अभी तक ई-गवर्नेन्स कितने विभागों में लागू नहीं किया गया है और यह कार्य कब तक पूरा हो जाएगा ?	<ol style="list-style-type: none"> 1. ई-आरटीआई पोर्टल का 10 जुलाई 2017 को दिल्ली सरकार के सभी विभागों/स्थानीय निकाय इत्यादि में माननीय मुख्यमंत्री जी के द्वारा शुभारम्भ किया गया। 2. 08 विभागों के संबंध में ई-जिला पोर्टल पर ई-सेवा दी जा रही है। कई अन्य विभाग भी अपने वेब पोर्टल्स पर सेवाएँ प्रदान कर रहे हैं। 3. सेवाओं के समयबद्ध निष्पादन के लिए 361 सेवाओं को अधिसूचित किया गया है।


राम अवतार मीना
उप निदेशक(प्र.सु.वि.)
दुरभाष: 011-23392726

GOVERNMENT OF NCT OF DELHI
ADMINISTRATIVE REFORMS DEPARTMENT

Details of steps taken up by Administrative Reforms Department to eradicate the corruption:

1. The Public Grievance Monitoring System has been created for time-bound resolution of problems and receives complaints online and physically. Approximately, 220 Departments have been connected through the PGMS portal for timely disposal of the registered grievances within the stipulated time.
2. E-RTI online portal has been launched by Hon'ble Chief Minister of Delhi on 10.07.2017 for providing facility of on-line filling of RTI applications as well as appeals to the general public in departments/ public authorities under Govt. Of NCT of Delhi.
3. To eliminate public harassment, requirement of 200 types of affidavits asked by public dealing departments/ local bodies/ other organisation under GNCTD for various public services and necessity of attested copy of documents have been abolished and in place self-declaration/ attestation has been adopted vide Cabinet Decision No. 2238 dated 03.11.2015.
4. Council of Ministers, GNCTD vide Cabinet Decision No. 2132 dated 03.03.2015 approved the setting up of 24x7 Call centre service for providing Anti-Corruption Helpline through a toll free number '1031'. Ever since, till date the call centre has been functioning to receive the anti corruption calls and for other purposes.
5. In order to bring transparency and awareness in the general public about the facility provided by the Government for redressing their grievances, all the officers of GNCTD were directed to be available in their seats between 10.00 am to 11.00 am for facilitating meetings to general public without appointments in all working days.

GOVERNMENT OF NCT OF DELHI
ADMINISTRATIVE REFORMS DEPARTMENT

Details of posts recommended for creation and abolition:
(Report for the period from 01-04-2016 to 31-03-2017)

S. No.	Name of department	No. of posts recommended for creation					No. of posts recommended for abolition				
		Regular				Outsource /Contract	Regular				Outsource/ Contract
		A	B	C	Total		A	B	C/D	Total	
1.	Delhi Dispute Resolution Society (under Law Department)	06	-	02	08	4					
2.	Delhi Technological University	256	-	-	256	-				-	-
3.	Deptt. of Archy.	-	-	-	-	43	-	-	10	10	42
4.	ITI Narela	-	-	-	-	2	-	-	-	-	-
5.	Meera Bai Institute of Technology through TTE	04	-	-	04	-	-	-	-	-	-
6.	Delhi Pharmaceutical Sciences & Research University	-	02	-	02	-	-	-	-	-	-
7.	G.B. Pant Institute of Technology	-	-	-	-	10	-	-	-	-	-
8.	Camp Office of Hon'ble Minister, GAD	-	-	-	-	1	-	-	-	-	-
9.	Camp office of C.M	-	-	-	-	9	-	-	-	-	-
10.	Department of Food Safety	-	01	-	01	02	-	-	-	-	-
11.	Department of TTE (Emp. Skill Inst.)	-	26	-	26	-	-	-	-	-	15
12.	Central Jail Department	01	41	429	471	-	-	-	-	-	-
13.	ACL Deptt.	-	-	-	-	02	-	-	-	-	-
14.	Department of Achy.	-	-	-	-	42	-	-	-	-	-
15.	Rajokari Inst. Of Tech. (Under Dte: of TTE)	19	05	29	53	04					
16.	Consumer Dispute Redressal Forum	-	-	22	22						

17.	Deptt. of Training & Technical Education	-	-	-	-	43	-	-	-	-	-
18.	Family Court (HQ)	-	-	10	10	-	-	-	-	-	-
19.	Family Court, Vishwas Nagar	-	-	1	1	-	-	-	-	-	-
20.	Directorate of Higher Education	-	-	4	4	-	-	-	-	-	-
21.	Rohini Court	-	-	-	-	1	-	-	-	-	-
22.	Women & Child Development	-	-	-	-	1	-	-	-	-	-
23.	College of Art	-	-	-	-	8	-	-	-	-	-
24.	Indira Gandhi Technical University for Women	-	-	14	14	-	-	-	-	-	-
25.	Shri Dada Dev Matru Avum Shishu Chikitsalaa	-	-	-	-	7	-	-	-	-	-
26.	SCERT	-	2	-	2	-	-	-	-	-	-
27.	Dte. Of Education	-	1379	-	1379	-	-	-	-	-	-
28.	LG Office	-	-	-	-	1	-	-	-	-	-
29.	Netaji Subhas Institute of Technology	-	-	-	-	90	-	-	-	-	-
30.	Land Acquisition Rehabilitation & Resettlement Authority	-	2	11	13	-	-	-	-	-	-
31.	DHS	-	-	-	-	20	-	-	-	-	-
32.	Revenue Department	-	3	-	3	-	-	-	-	-	-
33.	Shri Dada Dev Matru Avum Shishu Chikitsalaa	-	-	9	9	-	-	-	-	-	-

34.	Deen Dayal Upadhaya College	-	-	-	-	25	-	-	-	-	-
35.	Family Courts	-	-	38	38	-	-	-	-	-	-
36.	Directorate of Education	-	-	90	90	-	-	-	-	-	-
37.	Delhi Judicial Academy	-	-	-	-	12	-	-	-	-	-
38.	Maharishi College of Engineering	-	-	10	10	-	-	-	-	-	-
39.	DHS	-	-	-	-	10	-	-	-	-	-
40.	Deep Chand Bandhu Hospital	-	-	-	-	15	-	-	-	-	-
41.	New Delhi & Central D. F.	-	26	-	26	-	-	-	-	-	-
42.	Ambedkar University	-	-	-	-	28	-	-	-	-	-
43.	Lok Nayak Hospital (Neonatology Srs.)	9	-	-	09	-	-	-	-	-	-
44.	Guru Teg Bahadur Hospital (GTBH)	7	3	12	22	6	-	-	-	-	-
45.	Lok Nayk Hospital (Peds SRs.)	3	-	-	3	-	-	-	-	-	-
46.	Dada Dev Hospital (Gynaecology Srs)	3	-	-	3	-	-	-	-	-	-
47.	MAIDS	17	24	33	74	96	-	-	-	-	-
48.	Education Deptt.	-	5	-	5	-	-	-	-	-	-
49.	Kanti Nagar Dental Polyclinic	2	1	2	5	3	-	-	-	-	-
50.	Bhagwan Mahavir Hospital	-	-	-	-	28	-	-	-	-	-
51.	Lok Nayak Hospital IT Cadre	-	1	-	1	-	-	-	-	-	-

52.	Lok Nayak Hospital (Peds Srs.)	7	-	-	7	-	-	-	-	-	-
53.	Jag Pravesh Chandra Hospital	-	-	4	4	36	-	-	3	3	-
54.	Maulana Azad Medical College	3	-	-	3	-	-	-	-	-	-
55.	Delhi Pharmaceutical Science and Research University	25	7	12	44	-	-	-	-	-	-
56.	Delhi Fire Service Department	-	-	2	2	-	-	-	-	-	-
57.	National Blood Transfusion Council/National AIDS Control Organisation	4	2	8	14	12	-	-	-	-	-
58.	Sardar Vallabh Bhai Patel Hospital	5	8	12	25	12	-	-	-	-	-
59.	Sanjay Gandhi Memorial Hospital	2	-	8	10	3	-	-	-	-	-
60.	SDDMASC	4	13	7	24	6	-	-	-	-	-
61.	LBS Hospital	1	1	5	7	1	-	-	-	-	-
62.	Guru Nanak Eye Centre	5	-	-	5	-	-	-	-	-	-
63.	CNBC Hospital	-	-	41	41	41	-	-	-	-	-
	Total	383	1552	815	2750	624	0	0	13	13	57